

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 427/2020

Date of Decision: 18.12.2020

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

P. Kumar
Age 55 years, working as: Jt. Chief
Controller of Explosives, Navi
Mumbai, residing at: Flat No. B-
1203, Hill View Residency, 30/31,
CBD Belapur, Navi,
Mumbai - 400 614.
Email: pkumar2416@gmail.com
Mobile No. 944129959

... **Applicant**

(By Advocate Shri Vicky Nagrani)

VERSUS

1. Union of India,
Through the Secretary,
Ministry of Commerce & Industry,
DPIIT, Udyog Bhavan,
New Delhi - 110 001. ... **Respondents**

Proceeding conducted through videoconferencing
with consent of counsel for the applicant

ORDER (ORAL)

Per: Dr. Bhagwan Sahai, Member (A)

Present:

Advocate Shri Vicky Nagrani for the
applicant.

2. Heard Shri Nagrani. He submits that the
applicant has submitted his representation to

the respondents on 03.08.2020 to promote him but it has still not been decided by the respondents.

3. In view of the above this submission, the Original Application is disposed of at admission stage with direction to the respondents to consider and decide the pending representation of the applicant dated 03.08.2020 with a reasoned and speaking order within three weeks from the date of receipt of a copy of this order.

4. With this, the Original Application stands disposed of. No costs.

(Ravinder Kaur)
Member (J)

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(Dr. Bhagwan Sahai)
Member (A)

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04/01/2021